

Loss due to River Water Dispute

128. SHRI SUBHASH CHANDRA BOSE ALLURI:

SHRI T. DAMODAR REDDY:

SHRI G. NARSIMHA REDDY:

SHRI VIRBHADRA SINGH:

Will the Minister of IRRIGATION be pleased to state:

(a) what is the amount of loss suffered by the Government in the country due to river water dispute in the country; and

(b) what steps are being taken to solve these disputes?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The loss due to river water disputes in the country cannot be assessed.

(b) Several interstate water disputes have been resolved in the past by negotiations either by States themselves or through the good offices of the Centre. Efforts continue to be made at present also for resolving the differences by negotiations. Three major disputes have been settled so far through tribunals. The present position of the major disputes and the details of the efforts made to resolve them are as under:—

Cauvery Basin:

A number of meetings at officials and Chief Ministers' level have been held in the past—the last meeting being in December, 1980. On our suggestion the Chief Ministers of Karnataka and Tamil Nadu held discussions at Bangalore on 14-15th October, 1981. The next meeting of the Chief Ministers of Cauvery Basin States will be called on a date convenient to all after the discussions amongst the party States are over.

Yamuna Basin:

In April, 1981 at Inter-State Chief Ministers' meeting a Technical Ex-

pert Committee headed by Chairman, Central Water Commission and with Chief Engineers of the States as Members, was constituted to examine the availability of water as well as to recommend norms/principles for allocation of Yamuna waters. The report of the Committee, when received, will be considered further at the Chief Ministers' meeting of the Yamuna Basin States.

Ravi Beas:

While suits of Punjab and Haryana against the Order of the Central Government allocating waters to the States under Section 78 of the Punjab Re-organisation Act are pending in the Supreme Court, efforts are being made at the highest level to resolve the dispute outside the Court.

News Item Entitled "Big Oil Loss due to Bad Pump Sets"

129. SHRI MOHAN LAL PATEL: Will the Minister of IRRIGATION be pleased to refer to the news item appearing in "The Hindustan Times" dated 25 September 1981 regarding big oil loss due to bad pump sets and state:

(a) the number of such pump sets purchased and supplied in each State;

(b) whether any check has been done on the said complaint;

(c) what are the findings; and

(d) if not, whether Government will make any enquiry to know the facts?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (d). The planning, investigation, design and construction of minor irrigation schemes including surveys and ground water exploitation entirely come under the purview of the State Governments any as such the Central